

[Shri Humayun Kabir]

vidual nexus with the land would be lost. He did not see the inconsistency between the two parts of his statement.

One of the major defects of the agricultural policy in the First, Second and Third Plans, which persists in the Fourth Plan also, is the attempt to mechanise agriculture. Here I would like to point out that while mechanisation has certain advantages in agriculture, the conditions differ from country to country. In a country like the United States or USSR, where, compared to India, the land availability is 8 times or 20 times *per capita*, where the man-power is short, there is a strong case for mechanisation. But in a country like India, where everything is in short supply excepting man-power, I think the attempt to introduce mechanisation on a large scale will not merely not give us the desired results in agriculture but it will have harmful effects and far-reaching social implications, which are not always realised.

MR. DEPUTY-SPEAKER : I would suggest that he may continue his speech next day.

We shall now take up Private Members' Resolutions.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Forty Ninth Report

SHRI BHALJIBHAI PARMAR (Dohad) : I beg to move :

"That this House do agree with the Forty-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 8th May, 1969."

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Forty-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 8th May, 1969."

The motion was adopted.

15 hrs.

RESOLUTION RE : APPOINTMENT OF COMMISSION TO GO INTO CHARGES AGAINST BIRLA GROUP OF CONCERNS—Contd.

MR. DEPUTY-SPEAKER : Before I call Shri Tenny Viswanatham to continue his speech, I would like to say one thing. The balance of time available is only 17 minutes. Two other important Resolutions are there in the agenda. These Resolutions come before the House by ballot and every mover feels that he should get an opportunity. So, we have to ration time. Only 17 minutes are left and in my discretion I can extend it by half an hour. How much time will the Minister require ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SARI F. A. AHMED) : I may be given at least half an hour.

MR. DEPUTY-SPEAKER : 20 minutes.

SHRI F. A. AHMED : On the other hand, I have been informed by the hon. Members that many of them are anxious to speak on this Resolution. I would submit that they may be given an opportunity

MR. DEPUTY-SPEAKER : I would have very much liked to do. But in the Committee when the time was decided upon, nobody pressed for more time for this Resolution and the movers of other Resolutions, on the contrary, said that I should not use my discretion even for an extension by half an hour. That is the position. It is very difficult.

SHRI F. A. AHMED : I think, if the matter is left to the House, to decide. it will be better.

SHRI K. N. Tiwary (Bettiah) : No extension should be given. We have got a much more important Resolution, next in the list.

श्री कृष्ण शूबरा (खारगोन) : मैं यह कहता हूँ कि इस पर एक्सटेंशन देना चाहिए।